

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: AWARENESS PROGRAMME ON MEDIATION** - Nomination of all the Judicial Officers working in Rangareddy District to participate in the Awareness Programme on 03.12.2016 at District Legal Services Authority, Rangareddy District - Orders - Issued.

**READ:** Letter Dis.No.8771, dated 17.11.2016 from the Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.

**ORDER ROC.No.8890/2016-B.SPL., DATED: 22.11.2016**

In the circumstances stated by the Prl. District and Sessions Judge, L.B.Nagar, Rangareddy District, in his letter read above, the High Court is pleased to pass the following Orders:

All the Judicial Officers working in the Unit of Rangareddy District are hereby nominated to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 03.12.2016 (Saturday) at District Legal Services Authority, Rangareddy District.

The Prl. District and Sessions Judge, Rangareddy District, is requested to make relief arrangements in respect of the nominated officers to the said programme on 03.12.2016 (Saturday) at District Legal Services Authority, Rangareddy District, wherever necessary.

  
**REGISTRAR (VIGILANCE)**

To

1. The officers.
2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's website).
3. The Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.
4. The Prl. District and Sessions Judge, Rangareddy District.
5. The District Treasury Officer, Rangareddy District at Nampally Exhibition Grounds, Hyderabad.

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